

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 172 of 2013

Dated : 5th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Torrent Power Ltd. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Proxy counsel for H.S. Jaggi

ORDER

At the request of the learned counsel for the Appellant, Post the
matter on 14.08.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg